

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 768  
TO BE ANSWERED ON 21.07.2016  
Quality of Coal

**768. SHRI ANURAG SINGH THAKUR**

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether the Government has any plan to maintain the quality of coal produced in the country;
- (b) if so, the details thereof;
- (c) whether his Ministry has recently signed a Memorandum of Understanding (MoU) with other Ministries regarding the quality of coal;
- (d) if so, the details and salient features thereof; and
- (e) the time by which the work is likely to be started in this regard?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

- (a)& (b)** The measures taken by CIL to maintain quality of coal produced from its mines include the following:
- i. Deployment of more Surface Miners to facilitate selective mining.
  - ii. Fifteen washeries have been planned for installation with a capacity of 112.60 Million tons
  - iii. Selective mining of bands of more than one meter thickness.
  - iv. Appropriate positioning of OB and coal benches to avoid contamination.
  - v. Scrapping/cleaning of coal benches before blasting.
  - vi. Efforts are being made to increase underground production where high grade coal is available.
- (c)& (d)** MOU on third party sampling (TPS) for coal quality monitoring at loading end at CIL subsidiaries & SCCL for dispatch to Power Utilities was signed between (i) COAL INDIA, NTPC and CSIR-CIMFR & (ii) COAL INDIA, ASSOCIATION OF POWER PRODUCER AND CSIR-CIMFR on 28.06.2016.

The salient features of MOU in brief are as under-

- Independent Third Party Agency to be appointed by Central Institute for Mining & Fuel Research (CIMFR) by a transparent process for undertaking the work of

sampling & analysis of coal at the loading end on behalf of both the power plant (consumer) and the coal companies (supplier).

- CSIR-CIMFR, Dhanbad will be wholly responsible for collection, preparation and analysis of coal supplied to various Power Utilities (PUs) at loading end in context of Fuel Supply Agreement, MOU, Forward and Special Forward e-auctions for Power consumers etc.
- Quantity to be sampled is approximately 150 million Metric Tonne per year which will be increased in phased manner.
- MOU valid w.e.f. 1<sup>st</sup> January 2016. It shall remain in force for a period of 10 years with provision of extension for another 5 years.
- CIMFR shall enlist Technical Service Provider (TSP) through transparent process for collection, preparation and transportation of coal samples from loading points to CSIR-CIMFR. .
- Authorized representatives of power plant and Coal Company shall jointly witness the process of sample collection & preparation of laboratory samples and put their signature on sample tags in evidence of the process of sampling. All three - independent sampler, consumer and supplier; shall also sign on the samples register maintained by the coal company at the loading end.
- The fee for independent sampling agency shall be equally borne by both the coal company (supplier) and the power utility (consumer).
- CSIR-CIMFR shall communicate Analysis Results within 18 (eighteen) working days of the sample collection to the coal company and the power plant who may raise dispute, if any, within 07(seven) days of the submission such results.

In case a dispute arises within the stipulated time period, the Referee sample shall be analyzed at mutually agreed government laboratory and results will be binding on both Coal Company and the Power Utility.

**(e)** CIMFR has started sampling work at some loading points of subsidiary coal companies w.e.f. 01.01.2016 in a phased manner.

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